

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**Contempt Petition No. 60/3/2019 in
ORIGINAL APPLICATION NO. 060/1083/2017**

Chandigarh, this the 2nd day of May, 2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

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1. Guddu Ram, age 55 years, S/o Late Sh. Amarnath, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o Salaria Nagar, Near Baba Balak Nath Temple, Dhangu Road, Pathankot, Punjab -145001 (Group C)
2. Anil Kumar, age 58 years, s/o Late Sh. Dass Ram, working as MTS/Mazdoor, O/o Area Manager, CSD Depot, Pathankot R/o House No. 84, B-III, Garttolli Mohalla, Pathankot, Punjab-145001 (Group C)
3. Mohan Lal, age 58 years, S/o Sh. Vadhawa Ram, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot, R/o Garttoli Mohalla, Pathankot, Punjab -145001.
4. Onkar, age 54 years, S/o Sh. Surat Ram, working as MTS/Mazdoor, O/o Area Manager, CSD Depot, Pathankot R/o Manwal Bagh, Pathankot, Punjab -145001 (Group C)
5. Ganga Ram, age 53 years, S/o Sh. Kartar Chand, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o Kache Quarter, Partap Nagar, Pathankot, Punjab -145001 (Group C)
6. Sawaran Singh, age 53 years, S/o Sh. Narmu Ram, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o Krishna Nagar Camp Dinanagar, Gurdaspur, Punjab -143531 (Group C).
7. Rattan Lal, age 56 years, S/o Sh. Samma Ram, working as MTA/Mazdoor, O/o Area Manager, CSD Depot, Pathankot R/o H. No. 191, Modal Town Partap Nagar, Pathankot -145001 (Group C).
8. Krishan Lal, age 54 years, S/o Sh. Kharo Ram, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o House No. 271, Nathu Nagar Dangu Road Pathankot, Punjab -145001 (Group C).
9. Mehar Chand, age 56 years, S/o Sh. Surat Ram, working as MTS/Mazdoor, O/o Area Manager, CSD Depot, Pathankot R/o Village Jakhbar, P.O. Sujjanpur, Pathankot, Punjab -145023 (Group C).
10. Joginder Singh, age 49 years, S/o Sh. Sansar Ram, working as MTS/Mazdoor, O/o Area Manager, CSD Depot, Pathankot R/o House No. 207, Partap Nagar, Pathankot, Punjab -145001 (Group C)
11. Raghbir Singh, age 55 years, S/o Sh. Ram Dhan, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o Kache Quarter Partap Nagar, Pathankot, Punjab -145001 (Group C).
12. Vijay Kumar, age 52 years, S/o Sh. Om parkash, working as MTS/Mazdoor O/o Area Manager, CSD Depot, -Pathankot, R/o House No. 206, Kabir Nagar Mohalla, Pathankot, Punjab -145001 (Group C)
13. Chaman Lal, age 55 years, S/o Late Sh. Dharam Chand, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot, R/o House No. 171, Kache Quarter, Model Town Pathankot, Punjab -145001 (Group C).

14. Sham Lal, age 57 years, S/o Sh. Sadu Ram, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o House No. 208, Narot Colony, Partap Nagar, Pathankot, Punjab -145001 (Group C).
 15. Narain Singh, age 49 years, S/o Sh. Panjab Singh, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o House No. 206, Narot Colony, Partap Nagar, Pathankot, Punjab -145001 (Group C).
 16. Sutanter Kumar, age 51 years, S/o Late Sh. Soti Lal, working as MTS/Mazdoor O/o Area Manager, CSD Depot Pathankot R/o Peer Baba Moti Shah, Village Tibber, Gurdaspur, Punjab -143529 (Group C).
 17. Ajaib Singh, age 53 years, S/o Late Sh. Pala Singh, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot, R/o Village Naushera Nal Bandan, Pathankot, Punjab -145025 (Group C).
 18. Surinder Singh, age 51 years, S/o Late Sh. Amarnath, working as MTS/Mazdoor O/o Area Manager, CSD Depot, Pathankot R/o House No. 314, Mohalla Shiv Nagar, Tehsil and District Pathankot, Punjab -145001 (Group C)

....Petitioners

(By Advocate: Shri Barjesh Mittal)

VERSUS

1. Maj. Gen. Raj Sinha VSM, General Manager, Govt. of India, Ministry of Defence, Canteen Stores Department, 'ADELPHI' 119, M.K. Road, Mumbai 400020.
2. Sh. Rakesh Kulshreshtha, Regional Manager (North), Govt. of India, Ministry of Defence, Canteen Stores Department, Bari Brahmna, District Samba (J&K).

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Counsel representing respondents seeks and is allowed permission to file compliance affidavit in the Court itself, which is taken on record, subject to all just exceptions. It is stated that the copy of the same has already been forwarded to the learned counsel for the petitioners.

2. Alongwith the affidavit, the respondents have also annexed a copy of order dated 14.2.2019 (Annexure C-1), purported to be filed in compliance to direction of this Tribunal contained in order dated 8.5.2018 in O.A. No. 60/603/2017 and based upon it, the

learned counsel for respondents submitted that the order stands complied with and this C.P. may be closed.

3. Learned counsel for the petitioners does not oppose the prayer of learned counsel for respondents. But, he submits that the petitioners may be given liberty to challenge the order now passed by respondents on original side.

4. Therefore, the C.P. is closed being satisfied, with the liberty as prayed for. Notice issued is discharged.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 02.05.2019
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